

DIVISION BENCH

O-222

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/93(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

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| IN THE MATTER OF | TRIDIB DUTTA VS OSTER CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED |
| UNDER SECTION | SEC. 241(1) SEC. 242(4) SEC. 243(1) (B) |

Appearances (via video conferencing/physically)

Mr. Niloy Sengupta, Adv. : For Petitioner
Mr. Sujit Banerjee, Adv.
Ms. Ananya Barik, Adv.
Ms. Kuheli Hazra, Adv.

Ms. Urmila Chakraborty, Adv. : For Respondent
Ms. Sneha Khaitan, CS

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Ld. Counsel submits that he would place a judgment of Hon'ble High Court while making his submissions. Ld. Counsel wants to file supplementary affidavit which is vehemently opposed by Ld. Counsel appearing for respondent Ms. Urmila Chakraborty.
3. Let the said judgement be placed during the arguments.
4. Post this matter on **30/08/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)